**HARYANA VIDHAN SABHA**

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 15TH MARCH, 2010 AT 2.00 P.M.**

I. **QUESTIONS**

Questions entered in the separate list to be asked and answers given.

II. **BUDGET FOR THE YEAR 2010-2011.**

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2010-2011 and reply by the Finance Minister thereon.

III. **DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET -2010-2011.**

<table>
<thead>
<tr>
<th>Demand No.</th>
<th>Minister</th>
<th>Demand</th>
<th>Revenue Expenditure</th>
<th>Grant Item</th>
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<tr>
<td>No. 1</td>
<td>A MINISTER</td>
<td>to move that a sum not exceeding <strong>Rs. 24,32,13,000</strong> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 1 – Vidhan Sabha.</td>
<td>Budget Estimates 2010-11 Pages 1-3</td>
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<tr>
<td>No. 2</td>
<td>A MINISTER</td>
<td>to move that a sum not exceeding <strong>Rs. 42,15,70,000</strong> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 2 – Governor &amp; Council of Ministers.</td>
<td>Budget Estimates 2010-11 Pages 4-9, 10-12</td>
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<td>No. 3</td>
<td>A MINISTER</td>
<td>to move that a sum not exceeding <strong>Rs. 116,56,06,000</strong> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 3 – General Administration.</td>
<td>Budget Estimates 2010-11 Pages 65-77, 137-155, 378-379, 677-682</td>
<td></td>
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<tr>
<td>No. 4</td>
<td>A MINISTER</td>
<td>to move that a sum not exceeding <strong>Rs. 591,11,71,000</strong> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 4 – Revenue.</td>
<td>Budget Estimates 2010-11 Pages 29-36, 68-82, 137-155, 159-164, 336-361, 365-374, 489-492, 591, 677-682, 686-696</td>
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<tr>
<td>No. 5</td>
<td>A MINISTER</td>
<td>to move that a sum not exceeding <strong>Rs. 109,52,34,000</strong> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 5 – Excise &amp; Taxation.</td>
<td>Budget Estimates 2010-11 Pages 37-43, 47-49</td>
<td></td>
</tr>
</tbody>
</table>
Demand No. 6  A MINISTER to move that a sum not exceeding **Rs. 2339,54,54,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 6 – **Finance**.

Demand No. 7  A MINISTER to move that a sum not exceeding **Rs. 250,00,00,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 7 – **Planning and Statistics**.

Demand No. 8  A MINISTER to move that a sum not exceeding **Rs. 865,13,10,000** for revenue expenditure and **Rs. 1213,07,50,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 8 – **Buildings & Roads**.

Demand No. 9  A MINISTER to move that a sum not exceeding **Rs. 5788,56,56,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 9 – **Education**.

Demand No. 10  A MINISTER to move that a sum not exceeding **Rs. 239,08,95,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 10 – **Technical Education**.

Demand No. 11  A MINISTER to move that a sum not exceeding **Rs. 75,06,59,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 11 – **Sports & Youth Welfare**.

Demand No. 12  A MINISTER to move that a sum not exceeding **Rs. 11,92,27,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 12 – **Art & Culture**.
Demand No. 13
A MINISTER to move that a sum not exceeding **Rs. 1117,12,76,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 13 – **Health**.

Demand No. 14
A MINISTER to move that a sum not exceeding **Rs. 97,51,57,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 14 – **Urban Development**.

Demand No. 15
A MINISTER to move that a sum not exceeding **Rs. 711,11,16,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 15 – **Local Government**.

Demand No. 16
A MINISTER to move that a sum not exceeding **Rs. 29,14,36,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 16 – **Labour**.

Demand No. 17
A MINISTER to move that a sum not exceeding **Rs. 66,55,47,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 17 – **Employment**.

Demand No. 18
A MINISTER to move that a sum not exceeding **Rs. 118,87,16,000** for revenue expenditure and **Rs. 25,00,00,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 18 – **Industrial Training**.

Demand No. 19
A MINISTER to move that a sum not exceeding **Rs. 188,46,11,000** for revenue expenditure and **Rs. 2,65,60,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 19 – **Welfare of SCs & BCs**.
Demand No. 20

A MINISTER to move that a sum not exceeding Rs. 1441,17,42,000 for revenue expenditure and Rs. 2,86,20,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 20 – **Social Security & Welfare**.

Budget Estimates 2010-11

Pages 336-361, 375-377, 710-711

Demand No. 21

A MINISTER to move that a sum not exceeding Rs. 469,96,04,000 for revenue expenditure and Rs. 75,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 21 – **Women & Child Development**.

Budget Estimates 2010-11

Pages 336-364, 710-711

Demand No. 22

A MINISTER to move that a sum not exceeding Rs. 47,91,39,000 for revenue expenditure and Rs. 40,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 22 – **Welfare of Ex-servicemen**.

Budget Estimates 2010-11

Pages 336-361, 712-713

Demand No. 23

A MINISTER to move that a sum not exceeding Rs. 243,41,19,000 for revenue expenditure and Rs. 3816,25,11,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 23 – **Food & Supplies**.

Budget Estimates 2010-11

Pages 462-466, 690-696, 716-718

Demand No. 24

A MINISTER to move that a sum not exceeding Rs. 1105,30,70,000 for revenue expenditure and Rs. 436,40,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 24 – **Irrigation**.

Budget Estimates 2010-11

Pages 501-591, 720-725

Demand No. 25

A MINISTER to move that a sum not exceeding Rs. 69,15,42,000 for revenue expenditure and Rs. 50,20,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 25 – **Industries**.

Budget Estimates 2010-11

Pages 114-116, 598-615, 690-696, 727, 730
Demand No. 26
A MINISTER to move that a sum not exceeding Rs. 14,66,75,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 26 – Mines & Geology.

Demand No. 27
A MINISTER to move that a sum not exceeding Rs. 583,66,68,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 27 – Agriculture.

Demand No. 28
A MINISTER to move that a sum not exceeding Rs. 286,50,97,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 28 – Animal Husbandry & Dairy Development.

Demand No. 29
A MINISTER to move that a sum not exceeding Rs. 24,48,47,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 29 – Fisheries.

Demand No. 30
A MINISTER to move that a sum not exceeding Rs. 194,55,12,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 30 – Forests & Wildlife.

Demand No. 31
A MINISTER to move that a sum not exceeding Rs. 3,40,53,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 31 – Ecology & Environment.

Demand No. 32
A MINISTER to move that a sum not exceeding Rs. 946,27,18,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 32 – Rural & Community Development.
Demand No. 33

A MINISTER to move that a sum not exceeding Rs. 82,25,00,000 for revenue expenditure and Rs. 13,22,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 33 – Co-operation.

Budget Estimates 2010-11
Pages 471-480, 712-713, 719, 727, 729

Demand No. 34

A MINISTER to move that a sum not exceeding Rs. 1061,93,85,000 for revenue expenditure and Rs. 156,02,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 34 – Transport.

Budget Estimates 2010-11
Pages 44-46, 622-624, 630-671, 731-732, 734-739.

Demand No. 35

A MINISTER to move that a sum not exceeding Rs. 2,34,63,000 for revenue expenditure and Rs. 18,30,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 35 – Tourism.

Budget Estimates 2010-11
Pages 683-685, 740

Demand No. 36

A MINISTER to move that a sum not exceeding Rs. 1417,26,57,000 for revenue expenditure and Rs. 130,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 36 – Home.

Budget Estimates 2010-11
Pages 89-107, 137-155, 700

Demand No. 37

A MINISTER to move that a sum not exceeding Rs. 30,97,75,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 37 – Elections.

Budget Estimates 2010-11
Pages 22-28

Demand No. 38

A MINISTER to move that a sum not exceeding Rs. 664,19,00,000 for revenue expenditure and Rs. 649,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 38 – Public Health & Water Supply.

Budget Estimates 2010-11
Pages 266-273, 707
Demand No. 39
A MINISTER

to move that a sum not exceeding **Rs. 51,83,47,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 39 – *Information & Publicity*.

Demand No. 40
A MINISTER

to move that a sum not exceeding **Rs. 2988,24,27,000** for revenue expenditure and **Rs. 1054,77,00,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 40 – *Energy & Power*.

Demand No. 41
A MINISTER

to move that a sum not exceeding **Rs. 19,58,24,000** for revenue expenditure and **Rs. 1,00,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 41 – *Electronics & IT*.

Demand No. 42
A MINISTER

to move that a sum not exceeding **Rs. 145,81,45,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 42 – *Administration of Justice*.

Demand No. 43
A MINISTER

to move that a sum not exceeding **Rs. 74,79,01,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 43 – *Prisons*.

Demand No. 44
A MINISTER

to move that a sum not exceeding **Rs. 37,04,34,000** for revenue expenditure and **Rs. 5,60,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 44 – *Printing & Stationery*.
Demand No. 45

A MINISTER to move that a sum not exceeding Rs. 1602,39,60,000 be granted to the Governor to defray charges that will come in the course of payment for the year 2010-11 in respect of charges under Demand No. 45 – Loans & Advances by State Government.


SUMIT KUMAR, SECRETARY.